

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
Cont. Case (SH) No. 11 of 2013

17.09.2013

List this matter on 1.10.13 as prayed for by Ms. L Warjri, the learned counsel for the petitioner for filing of rejoinder affidavit.

List it accordingly.

JUDGE

V. Lyndem

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
Crl. Petn. (SH) No. 42 of 2013

17.09.2013

Heard Mr. J Shylla, the learned counsel for the petitioner as well as Mr. ODV Ladia, the learned counsel for the respondent who submits that he needs 4(four) weeks' time for filing of affidavit-in-opposition.

Mrs. NG Shylla, the learned Addl. PP is present.

List this matter on 21.10.13.

JUDGE

V. Lyndem

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
Crl. Petn. (SH) No. 44 of 2013

17.09.2013

Heard Mr. J Shylla, the learned counsel for the petitioner as well as Mr. ODV Ladia, the learned counsel for the respondent who submits that he needs 4(four) weeks' time for filing of affidavit-in-opposition.

Mrs. NG Shylla, the learned Addl. PP is present.

List this matter on 21.10.13.

JUDGE

V. Lyndem

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
CrI. Petn. (SH) No. 43 of 2013

17.09.2013

Heard Mr. J Shylla, the learned counsel for the petitioner as well as Mr. ODV Ladia, the learned counsel for the respondent who submits that he needs 4(four) weeks' time for filing of affidavit-in-opposition.

Mrs. NG Shylla, the learned Addl. PP is present.

List this matter on 21.10.13.

JUDGE

V. Lyndem

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
Crl. Rev.P.(SH) No. 59 of 2013

17.09.2013

Heard Mr. AS Sissiqui, the learned counsel for the petitioner.

Call for the Lower Court case record.

Also heard Mrs. NG Shylla, the learned Addl. PP.

List this matter on 1.10.13 along with Crl. Petn (SH) No. 59 of 2013.

JUDGE

V. Lyndem

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
Crl. Rev.P.(SH) No. 50 of 2013

17.09.2013

Heard Mr. JM Thangkhiew, the learned counsel for the petitioner.

Mr. TT Diengdoh, the learned senior counsel for on behalf of the ADM, West Garo Hills, Tura, Dr. ODV Ladia, the learned counsel appearing for on behalf of Govt. Pleader, Mrs. NG Shylla, the learned counsel appearing for respondent No. 2, Mr. HL Shangreiso, the learned counsel for on behalf of respondent No. 4 and Ms. Neelam Gurung, the learned counsel for on behalf of respondents No. 5 to 13 respectively are present.

The learned counsel for the respondents who intend to file the counter affidavit are at liberty to file the same on or before the next date fixed.

List this matter on 25.09.13 for Hearing.

JUDGE

V. Lyndem

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
MC(EP)(SH) No. 284 of 2013

17.09.2013

List this matter on 20.09.13 as suggested by Mr. HS Thangkhiew, the learned senior counsel assisted by N Mozika, the learned counsel for the applicant as well as Ms. L. Warjri, the learned counsel for the respondents respectively.

JUDGE

V. Lyndem

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C)(SH) No. 214 of 2011

17.09.2013

List this matter on 3.10.13 as prayed for by Ms. SG Momin, the learned counsel for the petitioner.

Mr. AH Hazarika, the learned counsel for the respondent is present.

List it accordingly.

JUDGE

V. Lyndem

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(Crl.)(SH) No. 8 of 2012

17.09.2013

List this matter on 3.10.13.

Ms. SG Momin, the learned counsel for the petitioner as well as Mrs. NG Shylla, the learned Addl. PP are present.

List it accordingly.

JUDGE

V. Lyndem